

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 30.11.2018 (Friday)**  
**Court of Chairperson**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

To be taken up after item no 1 of the main Cause List.

For Judgement

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Council for Appelants</b>	<b>Council for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 26 of 2018	Monnet Ispat & Energy Ltd. Vs. GOI, Ministry of Coal	Anne Mathew Vikas Karnar Nishant Anand	Sanjib Kumar Mohanty (R-G01)
2.	Comp. App. (AT) (Ins) No. 44 of 2018	Usha Holdings LLC. & Anr. Vs. Francorp Advisors Pvt. Ltd.	Utsav Trivedi	Rohit K. Aggarwal
3.	Comp. App. (AT) (Ins) No. 152 of 2018	Acquisory Consulting LLP Vs. BCC Infrastructure Pvt. Ltd.	Prashant Jain	Shantnanu Singh
4.	Comp. App. (AT) (Ins) No. 155 of 2018	Mamatha Vs AMB Infrabuild Pvt. Ltd. & Ors.	Chayan Sarkar	Neeraj Jain
5.	Comp. App. (AT) (Ins) No. 201 of 2018	Neha Himatsingka & Anr. Vs. Himatsingka Resorts Pvt. Ltd. & Anr. <b>with</b>	Tarun Mehta	Omar Hoda
6.	Comp. App. (AT) (Ins) No. 205 of 2018	Himatsingka Auto Enterprises Vs. Himatsingka Resorts Pvt. Ltd. & Anr.	Milan Singh Negi	Omar Hoda
7.	Comp. App. (AT) (Ins) No. 440 of 2018	Archisha Steels Pvt. Ltd. Vs. State Bank of India & Anr.	Henna George	
8.	Comp. App. (AT) (Ins) No. 499 of 2018	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Invex Pvt. Ltd. & Anr.	Aman Gandhi	Aditya Shaiikar

By Order

Sd/-

Registrar

Copy to:-

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)